

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT OF COMMERCE
DIRECTORATE GENERAL OF FOREIGN TRADE

Policy Circular No. 22 /2004-2009

Dated: 15th March, 2005

To

1. National Agricultural Cooperative Marketing Federation of India Limited (NAFED),
New Delhi
2. All Licensing Authorities
3. All Commissioners of Customs.

Sub:- Export of Onions through designated State Trading Enterprises.

Attention is invited to Sl. No. 44 of Chapter 7 of Schedule – 2 of the ITC(HS) Classifications of Export and Import items 2004-09 wherein the Export Policy and the conditions thereof for export of Onion has been stipulated. This office has received a representation seeking clarification whether the provisions of Export Instruction No. 3/92 dated 1.4.1992 is still valid for Export of Onions.

It is hereby clarified that all instructions, clarifications, notifications issued prior to 1.9.2004, governing Export of Onions stands superseded by the provisions contained in Schedule – 2 of ITC(HS) Classification as stated above.

This issues with the approval of Director General of Foreign Trade.

(TAPAN MAZUMDER)
Joint Director General of Foreign Trade

(F.No. 01/91/162/430/AM99/PC III)